

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

Sub:- High Court of Andhra Pradesh – Letter dt.22.08.2022 from the Registrar, The Indian Law Institute, New Delhi, requesting to nominate 2/3 Judicial Officers for two days Training Programme to be organized on 17th and 18th September, 2022 in the Indian Law Institute, New Delhi – Nomination of District Judges - Orders issued - Reg.

Read: Letter dated 22.08.2022 of the Registrar, the Indian Law Institute, New Delhi.

ORDER: ROC No.500/SO/2022, Dated 02.09.2022

The Hon'ble High Court has been pleased to nominate following District Judges for two days training programme on "Judicial Officers And Human Rights: Issues and Challenges" being organized by the Indian Law Institute on 17th and 18th September, 2022, in the Indian Law Institute at New Delhi:

- 1) Sri Y.Lakshmana Rao, Registrar (Judicial), FAC. Registrar General, High Court of A.P., Amaravati.
- 2) Sri C.Purushotham Kumar, Prl. District Judge, West Godavari at Eluru.

The nominated officers are advised to contact State Guest Houses in Delhi for accommodation. The Letter dt.22.08.2022 of the Registrar, the Indian Law Institute, New Delhi, is enclosed herewith for reference.


FAC. REGISTRAR GENERAL

To

1. The officers concerned.
2. The Registrar-IT-cum-CPC), High Court of Andhra Pradesh (for placing the same in the Official website of the High Court)

